

Committee to Supervise Financial Strengthening

622. SHRI VILAS MUTTEMWAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has set up a Committee to examine ways of strengthening Financial Supervision;

(b) if so, the composition and terms of reference of the Committee;

(c) the time by which the Committee is likely to submit its report;

(d) the institutional coverage of the supervisory panel;

(e) whether GIC, LIC, UTI, IDBI, ICICI, IFCI and other major Government Financial Institutions are to be covered under the proposed R.B.I.'s supervisory panel; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) The Reserve Bank of India (RBI) has reported that it has not set up any Committee recently to examine ways of strengthening of Financial Supervision.

(b) to (f) Do not arise.

Global Investors

623. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether some State Governments are making efforts to invite global investors to their States;

(b) if so, the details thereof; and

(c) the assistance extended or proposed to be extended by Union Government to assist the States in the matter?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) The information is being collected and will be laid on the Table of the House.

PSUs in Swadeshi Mela

624. SHRI AJOY MUKHOPADHYAY:
SHRI LAKSHMAN CHANDRA SETH:
SHRI BASUDEB ACHARIA:
SHRI BIKASH CHOWDHURY:
SHRI SUNIL KHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) the names of public sector undertakings which have opened stalls in Swadeshi Mela recently organised in Delhi and the amount contributed by them;

(b) whether the Government have approved the rate for allotment of these stalls; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) to (c) The information is being collected and will be placed on the Table of the House.

Contribution of Mahanadi Coalfields Ltd. for Development of Golf Club

625. SHRI LAKSHMAN CHANDRA SETH: Will the Minister of COAL be pleased to state:

(a) whether Mahanadi Coalfields Limited has contributed funds for development of Golf Club in the Colliery area;

(b) if so, the total amount spent by MCL for the purpose;

(c) whether the trade unions in the Joint Bipartite Committee of coal industry has objected to the expenditure of this nature; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) and (b) A sum of Rs. 3.2 lakh has been sanctioned by Mahanadi Coalfields Ltd. as a contribution to the Brahmani Golf Club of Talcher Coalfield for purchase of three Golf Sets and Kits.

(c) No objection has been raised by the Joint Bipartite Committee in Coal Industry at the level of Coal India Limited nor by Joint Consultative Committee at the level of Mahanadi Coalfields Limited.